necessary action for filling up of vacancies for persons with disabilities and to launch a Special Recruitment Drive to fill up those vacancies by February, 2016.

Closure of five sick units

*185. SHRI A. K. SELVARAJ: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that the proposed closure of the five sick units will be completed in the next two-three months;
- (b) whether it is also a fact that while the cost of closure of these units is estimated to be around $\rat{1.40}$ crore and their assets are estimated to be worth $\rat{22,000}$ crore; and
- (c) whether it is also a fact that these units have been non-functional since 2007?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) to (c) The Government has initiated action for closure of five Central Public Sector Enterprises (CPSEs) namely Hindustan Cables Limited, Tungabhadra Steel Products Limited, HMT (Watches) Limited, HMT (Chinar Watches) Limited and, HMT (Bearings) Limited. The action includes an offer of attractive Voluntary Retirement Scheme (VRS) to their employees on 2007 notional pay scale in relaxation of Department of Public Enterprises (DPE) guidelines.

The movable assets like plant and machinery, furniture and fixture, vehicles etc. would be either auctioned or transferred to holding/subsidiary/associate CPSEs or Government/Government controlled Body. Immovable assets *i.e.* land and/ or buildings would be transferred to Central/State Government or Central/State Government entities/Public Sector Undertakings (PSUs) only, depending on the terms of lease/ownership by concerned CPSE.

Details showing total assets and liabilities and total cash and non-cash assistance required for closure by above Companies are given in Statement-I and II respectively (*See* below). Details of total assets of these Companies and their estimated values are given in Statement-I (*See* below). The total tentative expected cost of closure of the five companies (Cash and Non-Cash) is ₹ 10,157.56 crore.

The three HMT Companies mentioned above are still functional. Hindustan Cables Limited and Tungabhadra Steel Products Limited have stopped production since 2003 and 2013 respectively.

Statement-I

Details showing total Assets and Liabilities of five companies of DHI which are under Closure

1. Hindustan Cables Ltd.

Assets of HCL:

Location	Infrastructure	Details	Value
			(₹ crore)
Rupnarainpur	Land area (Acres)	947 (with Rly. siding)	108.48
Unit (W.B)	Factory area (Acres)	89.09	
	Residential Quarters	1889 (various types)	
	(Nos)		
Hyderabad Unit	Land area (Acres)	324 (with Rly.siding)	779.73
(A.P.)	Factory area (Acres)	114.00	
	Residential Quarters	890 (various types)	
	(Nos)		
Naini, Allahabad	Land area (Acres)	52 (Near Rly. Stn.)	21.21
(U.P.)	Factory area (Acres)	39.63	
	Residential Quarters	7	
	(Nos)		
MTW,	Land area (Acres)	2.00	5.74
Narendrapur,	Factory area(Acres)	0.558	
(W.B)	Moveable assets of	As is where is basis	
,	plant and machineries,		
	electrical equipment,		
	vehicles, design and		
	office equipment,		
	furniture, other		
	inventories etc.		
	Total		915.16*

^{*}As per Asset Valuation Report of the Company in 2010.

Outstanding Liabilities of HCL:
D / 1

Outstanding Liabilities of HCL:		(Figur	res in crore)
Particulars	Principal	Interest	Total
Secured Loans	305.63	2337.24	2642.87
Unsecured Loans	12.69	107.96	120.65
Government of India Loans	1093.35	1325.00	2418.35
Sundry Creditors	194.67	-	194.67
(i) Creditors for goods – ₹ 40.34 cr.			
(ii) Creditors for expenses ₹154.33 cr.			
Other Small Creditors	13.23	-	13.23
Other Liabilities	761.41		761.41
(i) Statutory Liabilities ₹ 256.33			
(ii) Adv. From Customer ₹ 505.08			
Contingent Liabilities	118.15		118.15
Guarantee fee payable to Government of India			
for Government Guarantee of ₹ 112 crore to			
cover overdrawal of cash credit account of the			
banks @ 1%pa (for 11 years from 2003-04 till			
date)			
Total	2499.13	3770.20	6281.65

2. Tungabhadra Steel Products Limited

Assets of TSPL:

Sl.	Head	Value (₹ in crore)
No.		
1.	Land and Building (82.37 Acres Land Mortgaged to SBI)	102.96
2.	Another 20,000 Sq. Mtr. Land has been Leased to TSPL for 40 years from 1994 by Government of Karnataka for Running Mini Hydel Plant.	-
3.	Moveable Assets of Plant and Machineries, Electrical Equipment, Vehicles, Design and Office Equipment, Furniture, other Inventories etc.	10.00
	Total	112.96*

^{*}As per Rough Estimates provided by TSPL

Outstanding Liabilities of TSPL:

(Amount in crore)

Particulars	Principal	Interest	Total
GOI Loan	113.00	294.08	407.08
SBI Bank Loan	15.28	69.91**	85.19
Sundry Creditors (SAIL, ISSCO)	2.86	7.14	10.00
Other Small Creditors	3.92	0.00	3.92
CISF Dues	3.68	5.57	9.25
Others Liabilities, etc.	1.85	0.00	1.85
Contingent Liabilities	5.52	0.00	5.52
Total	146.11	376.70	522.81

^{**}As One Time Settlement (OTS) the bank has agreed to the proposal of TSPL to waive the interest of ₹ 69.91 crore on the principal amount subject to payment of the principal amount by 30.09.2015. The settlement of the loan and interest thereon will free up the land assets of TSPL from mortgage to the bank.

3. HMT (Watches) Ltd.

Sl. No.	HMT (W) Assets	₹ crore
1.	Non Current Assets	
A.	Fixed Assets (Net Tangible Assets)	7.88
B.	Long Term Loans and Advances	2.25
	TOTAL	10.13
2.	Current Assets	
	Inventories	28.44
	Trade Receivables	1.38
	Cash and Equivalents	0.50
	Short Term Loans and Advances	11.71
	Other Current Assets	0.18
	Total	42.21
	Grand Total	52.34

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Written Answers to [6 A

Starred Questions 23

(Figures	in	acres)
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3. Land Asset	s (Valuo	e included	in 1 <i>A</i>	A above)	:
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Location	Bangalore	Tumkur	Ranibagh	Total	Remarks
Status of Land:					
Freehold	82.71	119.26	33.65	235.62	
Acquired			11.97	11.97	
Leased					
From State Governmen	t		33.33	33.33	Ranibagh land lease expired 9.11.2014
Granted Land			13.37	13.37	State Government land
Encroached	7.00			7.00	
Total	89.71	119.26	92.31	301.29	

3a. Other Properties

Location	Asset Type	Possession Type	Size	Remarks
Bandra, Mumbai	Residential Flat	Purchased	900 sqft	

HMT(W) Liabilities

Details (₹ in crore)	Principal	Interest	Total
GoI Loan	823.66	1046.55	1870.21
Autonomous Bodies/State			
Government Loans/Bank Loan			0
Sundry Creditors (CISF-₹ 18.27 cr.)			26.69
1992 Wage Arrears (₹ 2.66 cr. to existing			
and ₹ 7.1 cr. to retired employees)			9.76
Taxes, Duties etc.			41.09
Advance from Land Sale			8.90
Dues to other HMT Units			10.87
Total			1967.52
Holding Company Loans			517.85
Grand Total			2485.37

24	Written Answers to	[RAJYA	SABHA]	Starred Question
4. HM	T (Chinar Watche	s) Ltd.:		
Sl. No.	HMT(CW)- Asset	ts		₹Cr
1.	Non Current Ass	sets		
A.	Fixed Assets (Net	Tangible Asse	ts)	1.53
B.	Long Term Loans	and Advances		0
	Total			1.53
2.	Current Assets			
	Inventories			6.21
	Trade Receivable	S		1.91
	Cash and Equivalents			0.30
	Short Term Loans	and Advances	1	0.52
	Other Current Ass	sets		0.11
	Total			9.05
	Grand Total			10.58
3. Land	Assets (Value incl	uded in 1A ab	ove)	
Location	n	Acres	Re	emarks
Status o	of Land:			
Freehole	d/Acquired	0		
Leased		51	Obtained on 90 Government in	years lease from State 1977.
Taken o	ver by			
	overnment			
Departn	nent	11	Occupied by P Government	HE Department of State
Total		62		

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HMT (CW) Liabilities

Details	(in ₹ crore)	Principal	Interest	Total
GoI Loa	an ———	191.86	289.11	480.97
Autonoi	mous Bodies/			
State Go	overnment Loans	0	0	0
Bank Lo	oans	0	0	0
Sundry	Creditors (CISF – ₹ 43.67 Cr.)			43.75
Other L	iabilities			1.54
Dues to	other HMT Units			0.00
Holding	Company Loans			82.66
GRAND 7	Готаl			608.92
5. HM	IT (Bearings) Ltd.			
Sl. No.	HMT(B) - Assets			₹Cr
1.	Non Current Assets			
A.	Fixed Assets (Net Tangible Assets)			1.00
B.	Long Term Loans and Advances			0.80
C.	Investment in APGPCL			0.41
	Total			2.21
2.	Current Assets			
	Inventories			7.74
	Trade Receivables			5.01
	Cash and Equivalents			15.07
	Short Term Loans and Advances			0.15
	TOTAL			27.97
	GRAND TOTAL			30.18

3. Land Assets (Value included in 1A above)

GRAND TOTAL

(In Acres)

137.57

			(III Acies
Location	Hyderabad	Rema	rks
Status of Land:			
Purchased	30.00		
Taken over by State			
Government Department	0.67		
TOTAL	29.33		
HMT(B) Liabilities			
Details (₹ in Cr.)	Principa	l Interest	Total
GoI Loan	81.08	54.11	135.19
Autonomous Bodies/State			
Government Loans	0	0	0
Bank Loans	0	0	0
Sundry Creditors			0.42
Other Liabilities			0.32
Dues to other HMT Units			0.84
Holding Company Loans			0.80

Statement-II

Total Cash and Non-Cash Assistances required by the five companies of DHI which are under closure

1. Details of VRS/VSS benefits, outstanding salaries and other liabilities to Hindustan Cables Limited employees

S1.	Description	Pay scale	No. of	Amount (₹	Total
No.			employees	in cr.)	
1	2	3	4	5	6
1A.	Executives: VRS/VSS,	2007	193 (as on	112.12	
	leave encashment, gratuity,	(IDA)	30.4.2015)		
	LTC,TA etc.				

1	2	3	4	5	6
1B.	Non Executives: VRS/VSS,	1997	1324 (as on	562.08	
	leave encashment, gratuity,	(IDA)	30.4.2015)		
	LTC, TA etc.				
	Total		1517		674.20
2.	Less: Surrender value of existing LIC Policies for gratuity				-58.18
	TOTAL projected amount required for VRS, leave encashment, gratuity, LTC, TA etc.				616.02
3.	Leave Salary of retired persons: Rupnarainpur		135	6.00	6.00
4.	1997 wage arrear 25% recovered by DHI: all units	1997(IDA)		1.91	
	Outstanding arrear: Rupnarainpur and Allahabad	1997(IDA)		11.72	13.63
5.	Dues to employees coop. credit society in Hyderabad			1.75	
	Dues to mutual benefit fund in Hyderabad			0.63	2.38
6.	Outstanding dues to casual workers:			3.05	
	Retrenchment benefits to casual workers		108	4.64	7.69
7a.	92 wage arrear : Rupnarainpur			0.66	0.66
7b.	92 PF arrear :			20.62	
7c.	Rupnarainpur 97 PF arrear :			19.75	40.37
	Rupnarainpur				
8.	Projected amount other than employee related statutory dues to be paid				64.73
	during VRS				
	TOTAL amount required for VRS				751.48

2. Details of VRS/VSS benefits, outstanding salaries and other liabilities to employees of Tungabhadra Steel Products Limited

(₹ in crores)

Sl. No.	Particulars	Principal
1.	Implementation of VRS/VSS at 2007 notional pay scales	17.44
	with gratuity and leave encashment also at 2007 notional	
	pay scales, in relaxation of DPE guidelines, to the 75	
	employees of TSPL (with three months window period	
	included for serving notice to employees, under ID Act).	
2.	SBI Bank Loan	15.28
3.	Watch and Ward expenses to be engaged for TSPL at Hospet and at Mini Hydel Plant, for one year from 01.09.2015 for taking care and guarding the assets of TSPL after closure till the same is transferred to	0.24
	Governments/PSUs only.	
	Total	32.96

3-5. The details of requirement of cash and non-cash based support for three HMT Companies are as under:

(₹ in crores)

Sl. No.	Particulars	HMTW	HMTCW	HMTB	Total	
I.	Cash Assistance by way of one time loan towards payment of:					
A.	VRS/VSS compensation	316.42	9.88	15.14	341.44	
B.	Less - Interim Relief Paid against 1997 Pay revision	10.61	0.29	0.64	11.53	
C.	Pending 1992 pay revision arrears	9.76	0.00	0.00	9.76	
	Net VRS Package	315.57	9.59	14.50	339.67	
D.	Liabilities towards Taxes,	41.09	1.54	0.32	42.95	
	Duties, etc.					
	Grand Total	356.66	11.13	14.82	382.62	
II.	Non Cash Assistance:					
A.	Outstanding GOI Loans	1870.21	480.97	135.19	2486.37	
	together with Interest					
B.	Holding Company Loans	517.85	82.66	0.80	601.31	
	Grand Total	2388.06	563.63	135.99	3087.68	